NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 922/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: International Quality Steel LLC

V/s

India Steel Works Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. DESIGNATION SIGNATURE MITHAMAJAN Adv. J. P. 184-Ashirk Gupte : 15 Leasen Adv for Responded John Asscrates

ORDER TCP No. 922/ I&BC/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.1.2018.

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)